

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. PAVANESH. D.

IA 67956/2022, 67957/2022, in Criminal Appeal No(s). 1523/2022

SANJAY

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

IA No. 67957/2022 - EXEMPTION FROM FILING O.T.
IA No. 67956/2022 - PERMISSION TO FILE ADDITIONAL
DOCUMENTS/FACTS/ANNEXURES)

Date : 01-02-2023 These matters were called on for hearing today.

For Appellant(s)

Mr. Sibbo Sankar Mishra, AOR

For Respondent(s)

Mr. Sarvesh Singh Baghel, AOR
Mr. Kameshwar Nath Mishra, Adv.
Ms. Pooja Singh, Adv.

Mr. Amit K. Nain, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

Sole respondent is duly represented.

Records have not been received.

Registry to issue D.O letter.

List again on 17.3.2023.

PAVANESH. D.
Registrar